## GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

#### **LOK SABHA**

#### STARRED QUESTION NO. 105 TO BE ANSWERED ON 11.02.2019

#### SKILL DEVELOPMENT TRAINING

#### \*105. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has developed any new mechanism for monitoring the functioning of skill development training provider agencies and the Government assistance being provided to them;
- (b) if so, the details thereof; and
- (c) the number of people against whom action has been taken so far in this regard along with the details thereof?

#### **ANSWER**

### MINISTER IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN)

(a) to (c) A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF LOK SABHA STARRED QUESTION NO. 105 TO BE ANSWERED ON 11.02.2019 ASKED BY SHRI BHAIRON PRASAD MISHRA REGARDING 'SKILL DEVELOPMENT TRAINING'

(a) to (c) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing a flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) with an objective to provide skilling to one crore people under Short Term Training (STT), Recognition of Prior Learning (RPL) and Special Project (SP) through accredited and affiliated training centers (TCs) across the country for four years i.e. 2016-2020. Under the scheme, the accreditation and affiliation of training centres are being done through a single window application SMART for imparting skill development training.

The guidelines for PMKVY 2016-20 have various provisions relating to continuous as well as performance monitoring of training centres. For ensuring quality of training under the scheme, all accreditation and affiliation of training centres are done through an online portal SMART with inspections done by an independent third party assessment agency. Adding to the improved accreditation process, MSDE has initiated a process of continuous monitoring through various channels and mandatory re-accreditation every year. Under this, self-audit reporting, call validations, surprise visits and monitoring through the Skill Development Management System (SDMS) have been adopted. Further, the targets are being assigned to the TCs with a provision for periodic review. The grading is linked to quality of training, infrastructure availability, training capacity, past performance, geographical location and other relevant parameters. Further, various IT interventions such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees. Aadhaar enabled biometric attendance of candidates and trainers, maintaining of all MIS through SDMS portal to check duplication of candidates, digilocker for issuance and verification of documents and certificate, Power-Bi tool to maintain transparency and continuous public awareness and Kaushal mart for online access to sample content, etc., have been ensured.

Additionally, PMKVY Monitoring Committee review and formulate framework on the critical cases related to monitoring issues of the stakeholders. Also, the Committee has formulated penalty grid (approved by Steering Committee for PMKVY) for taking action against erring / non compliant training centres / stakeholders. Based on the penalty grid, National Skill Development Corporation (NSDC), an implementing agency of PMKVY under MSDE, has suspended training centers for noncompliance of PMKVY 2016-20 guidelines on multiple parameters and periodically publishes the list on PMKVY official website. As on 10.01.2019, 267 training centres were withheld or suspended for their impropriety and incomplete works.

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